## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2567 TO BE ANSWERED ON 15.12.2015

### 2567. PRE-MATRIC SCHOLARSHIPS

#### SHRI K.N. RAMACHANDRAN:

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government provides pre-matric scholarship to OBC students and if so, the details thereof;
- (b) the amount that is being given for each student;
- (c) whether the said amount is highly inadequate and if so, the details thereof;
- (d) whether the Government is planning to increase this amount; and
- (e) if so, the details thereof, and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a): Yes. The details of the scheme are annexed.
- (b): The rate of scholarships and ad-hoc grant under the scheme is as under:
  - I. Hostellers:

The students as hostellers are covered from class III to X. The rates of scholarships are as under:-

Class III to VIII Rs. 200/- per month for 10 months Class IX to X Rs. 250/- per month for 10 months

II. Day Scholars

The students as day scholars are covered from Class I to Class X. The rates of scholarships are as under:-

Class I to V Rs. 25/- per month for 10 months

Class VI to VIII Rs. 40/- per month for 10 months

Class IX to X Rs. 50/- per month for 10 months

III. Ad-Hoc Grant

An ad-hoc grant of Rs. 500/- per student per annum to all students i.e. hostellers as well as day scholars are also given.

(c), (d) & (e): This scholarship amount is in addition to the facilities provided under Right to Free & Compulsory Education, 2005. For the increase in scholarship rates, which involves huge financial implications, the Department of Expenditure has not committed or assured any additional resources.

Moreover, the existing budget provision is utilized for covering the poorest of poor (below double poverty line) among the OBCs under the scheme every year.

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Annexure as referred to in Answer of part (a) of the Lok Sabha Unstarred Question No. 2567 for answer on 15.12.2015 asked by Shri K.N. Ramachandran regarding "Pre-Matric Scholarships"

## Pre-Matric Scholarship to the OBCs for studies in India

The aim of this Scheme is to motivate children of OBCs studying at pre-matric stage. Scholarships are awarded to students belonging to OBCs whose parents/ guardian's income from all sources does not exceed Rs. 44,500/- per annum. The rates of scholarship being awarded to students under the scheme are as under:-

Day Scholars(per month)		Hostellers(per month)		Ad-hoc Grant(per annum)
Class I to V	Rs.25/-	III to VIII	Rs.200/-	Ad-hoc grants of Rs.500/- to all
				students i.e. hostellers as well as
				day scholars are given.
Class VI to VIII	Rs.40/-	IX to X	Rs.250/-	
Class IX to X	Rs.50/-			

The scholarship is available in such institutions and for such pre-matriculation courses, which have been duly recognized by the concerned State Government and Union Territory Administration. Under the scheme, 50% Central Assistance is provided to the State Governments over and above their committed liability, while in case of UTs 100% central assistance is provided. However, North-East States are exempted from this committed liability under the Scheme. The States/UTs have been asked to distribute these scholarships through DBT Mode.

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